

**GOVERNMENT OF INDIA  
MINISTRY OF HOME AFFAIRS**

**LOK SABHA  
UNSTARRED QUESTION NO. 632**

**TO BE ANSWERED ON THE 19<sup>TH</sup> DECEMBER, 2017/ AGRAHAYANA 28, 1939 (SAKA)**

**DEVELOPMENT OF POLICE FORCE**

**632. SHRIMATI V. SATHYA BAMA:**

**Will the Minister of HOME AFFAIRS be pleased to state:**

**(a) whether the Government has taken new innovative measures for the development of the Police Forces in the country including CRPF, CISF, BSF, NSG and STF forces;**

**(b) if so, the details thereof and the projects sanctioned during the last two years;**

**(c) the present status and Central funding Pattern to various Police welfare and Development schemes in the country;**

**(d) whether the Government has formed or has advised the States/UTs to form important Committees/Wings dealing with Cyber Crimes; and**

**(e) if so, the details of their composition, roles and responsibilities?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS  
(SHRI HANSRAJ GANGARAM AHIR)**

**(a) & (b): Modernisation of State Police Forces is the responsibility of the States. The Government of India supplements the efforts of State Government by providing central assistance to strengthen police infrastructure. The Government has approved the umbrella scheme of "Modernization of Police Forces (MPF)"with**

**the total outlay of Rs. 25,061crore. Under this umbrella scheme, a sub-scheme of “Assistance to States for Modernization of Police” with an outlay of Rs.7,380 crore has been approved for the period from 2017-18 to 2019-20, which is continuation of the scheme of Modernisation of State Police Forces.**

**Further, a sub scheme of “Assistance to States for Special Projects /programmes for upgrading Police infrastructure [Forensic Laboratories & Institutes and equipment]” with an outlay of Rs. 587 crore has been approved under which central assistance will be given for projects of police modernisation.**

**So far as Central Armed Police Forces are concerned, Modernisation Plan-III with financial outlay of Rs. 1053 crore, for the period from 01.01.2018 to 31.03.2020,is under consideration of the Government and latest weapons and equipments are proposed to be procured under this Plan.**

**Towards development of capability of State Police Forces, as a part of Crime and Criminal Tracking Network and Systems (CCTNS) project, the Government of India has launched the DIGITAL POLICE PORTAL on 21.08.2017. Apart from various facilities to citizens such as filing of crime related complaints online, this portal provides search facility to police officers under national database of crime records for the purpose of investigation, policy making, data analytics and research.**

**(c): Police is a State subject and the primary responsibility for Police Welfare and Development lies with the States. So far as funding pattern of the centrally sponsored sub-schemes under the umbrella scheme of Modernisation of Police Forces is concerned, the States are grouped into two categories, namely Category 'A' and Category 'B' for the purpose of funding. Category 'A' States, namely, Jammu & Kashmir, Himachal Pradesh, Uttarakhand and 8 North Eastern States including Sikkim, are eligible to receive financial assistance on 90:10 Centre: State sharing basis. The remaining States are in Category 'B' and eligible for financial assistance on 60:40 Centre: State sharing basis.**

**(d)& (e): Cyber crime has emerged as an important national security issue. In this regard, the Ministry of Home Affairs has formed a Cyber Information Security (CIS) Division.**

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